Sl. No.	Name of the Projects				
5.	Development of Tourist Travel Circuit at New Secretariat-Sendenyu-Terogvunyu-Tesophenyu-K. Station-Asukikha in Nagaland.				
6.	Development of Tourist Circuit at Dzu-U-Chakhabama-Kekruma-Longmatra-Likhimro in Nagaland				
7.	Development of Tourist Circuit at Naga United village-Shoxuvi-Zutovi-Xekiye in Nagaland.				
8.	Integrated Tourist Destination at Jakhama, Kohima in Nagaland.				
9.	Integrated Tourist Destination at Razhaphema Basa, Dimapur in Nagaland.				
	Sikkim				
1.	Development of Tourist Infrastructure at Majhitar in South Sikkim.				
2.	Development of Tourist Destination at Pelling in West Sikkim.				
3.	Development of Tourist Destination at Lingdem Hot Spring, Seven Sister fall and Roksok in North Sikkim.				
4.	Development of Tourist Destination at Mangley, South Sikkim.				
5.	Development of Tourist Circuit along Chungthang-Lachung-Yumthang North Sikkim.				
6.	Development of Tourist Circuit along Mangley, Sripatam, Lingmoo, South Sikkim.				
7.	Development of Tourist Circuit along Chiyadara-Phalidara-Phongla-Maniram-Mellidara-Yangang in South Sikkim.				
8.	Development of Tourist Circuit along the Penlong-Rankdong Tintek-Tumin-Khamdong-Samdong-Sang-Ranka-Sichey-Ranipool-Pakyong-Rorathang in East Sikkim.				

Promotion of tourism in Bihar

 $\dagger 2806.$ SHRI RAM NATH THAKUR: Will the Minister of TOURISM be pleased to state:

- (a) the details of tourist places in Bihar identified by Government for promotion of tourism; and
- (b) the place-wise details of amount allocated by Government for development of these tourist places during the last three years?

[†]Original notice of the question was received in Hindi.

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): (a) and (b) Development and promotion of tourism is primarily the responsibility of the State Governments/Union Territory Administrations. Ministry of Tourism provides Central Financial Assistance (CFA) for tourism projects which are identified in consultation with the State Governments/Union Territory Administrations and funds released for the projects that are complete as per scheme guidelines, subject to availability of funds and utilisation of funds released earlier. Place-wise details of amount allocated to Government of Bihar for development of tourism infrastructure in last three years is given in Statement.

Statement

(₹ in lakh)

Sl. No.	Years	Name of Projects	Amount Sanctioned
1.	2011-12	Nil	Nil
2.	2012-13	Development of Antichak, Vikramshila in Bihar (2012-13).	500.00
3.	2013-14	Joint Dev. of Tourist Amenities at Gaya Railway Station in Association with Ministry of Railway	518.00
4.		Celebration of Patna Sahib Mahotsav, Bihar	17.50
5.		Celebration of Rajgir Festival (Mahotsav) in Bihar	10.00
6.		Celebration of Bodh Mahotsav at Bodh Gaya in Bihar	10.00
7.		Development of Mega Destination - Installation of Ropeway at Vishwa Shanti Stupa, Phase-I Rajgir, Bihar	722.41
8.		Development Baba Mahendranath Temple in Siwan, Bihar	500.00
9.		Development of Aami- Thawe- Ugratara, Mahishi- in Bihar	800.00
10.		Development of basic tourist facilities and site development at Pragbodhi Bodhgaya, Bihar	306.02

Written Answers to		[17 December, 2014] Unsta	rred Questions	295
Sl. No.	Years	Name of Projects	Amount Sancti	ioned
11.		Development of basic tourist facilities & site development at Maner Sharif, Patna under Sufi Circuit in Bihar	800.00	
12.		Development of Kesaria Stupa - Lauria Nandangarh Stupa	689.45	
13.		Development of Tourism infrastructu Pattherkatti, Gaya under Destination in Bihar	re 500.00	
14.		Development of basic tourist facilitie & site development at Sujata Kuti, Bakrour, Bihar	s 283.48	
15.		Dev. of Mega Project in Rajgir- Rejuvenation of Pond and Dev. of Infrastructure & Tourist Amenities at Pandu Pokhar, Rajgir in Bihar	1111.22	
16.		Integrated Development of Ghora Katora (Rajgir -Jalmandir- Pawarpuri as Mega Circuit in Bihar	4841.77	

Declaration of Sabarimala in Kerala as National Pilgrim Centre

Total

2807.SHRI JOY ABRAHAM: Will the Minister of TOURISM be pleased to state:

11609.85

- (a) whether Government would declare Sabarimala in Kerala as a National Pilgrim Centre;
- (b) the steps the Ministry would take to enhance the amenities for Sabarimala pilgrims; and
- (c) the rail, road and air transport facilities the Ministry has arranged for the inter-State pilgrims during the current pilgrimage season?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): (a) to (c) The development and promotion of various tourism destinations & products is primarily the responsibility of the respective State Government/Union Territory